

Fourteenth Loksabha

Session : 9

Date : 13-12-2006

Participants : [Pachauri Shri Suresh](#), [Muniyappa Shri K.H.](#), [Vasan Shri G.K.](#), [Chavan Shri Prithviraj](#), [Baalal Shri T.R.](#), [Aiyar Shri Mani Shankar](#), [Panabaka Smt. Lakshmi](#), [Ahmad Dr. Shakeel](#)

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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): I beg to lay on the Table –

- (1) A copy of the Notification No. G.S.R. 463 (E) (Hindi and English versions) published in Gazette of India dated the 4th August, 2006, approving the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2006 under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963.

(Placed in Library. See No. LT 5372/06)

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Erstwhile-Bombay Dock Labour Board, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Erstwhile-Bombay Dock Labour Board, for the year 2005-2006.

(Placed in Library. See No. LT 5373/06)

- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2005-2006.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust, Kolkata, for the year 2005-2006.

(Placed in Library. See No. LT 5374/06)

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, Gandhidham, for the year 2005-2006.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, Gandhidham, for the year 2005-2006.

(Placed in Library. See No. LT 5375/06)

- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tuticorin Port Trust, for the year 2005-2006.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Tuticorin Port Trust, for the year 2005-2006.

(Placed in Library. See No. LT 5376/06)

- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, for the year 2005-2006, along with Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust, for the year 2005-2006.

(7) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:-

- (a) (i) Annual Accounts of the Mumbai Port Trust, for the year 2005-2006, together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the New Mumbai Port Trust, for the year 2005-2006.

(Placed in Library. See No. LT 5377/06)

- (b) (i) Annual Accounts of the Mumbai Port Trust, (Pension Fund Trust), for the year 2005-2006, together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Mumbai Port Trust, (Pension Fund Trust), for the year 2005-2006.

(Placed in Library. See No. LT 5378/06)

- (c) (i) Annual Accounts of the Kolkata Port Trust, for the year 2005-2006, together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Kolkata Port Trust for the year 2005-2006.

(Placed in Library. See No. LT 5374/06)

- (d) (i) Annual Accounts of the Paradip Port Trust, Paradip, for the year 2005-2006, together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Paradip Port Trust, Paradip, for the year 2005-2006.

(Placed in Library. See No. LT 5379/06)

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2005-2006.
- (ii) Annual Report of the Shipping Corporation of India Limited (including its Annexure), Mumbai, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5380/06)

- (b) (i) Review by the Government of the working of the Sethusamudram Corporation Limited, Chennai, for the period form 6th December, 2004 to 31st March, 2006.
- (ii) Annual Report of the Sethusamudram Corporation Limited, Chennai, for the period form 6th December, 2004 to 31st March, 2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5381/06)

- (c) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2005-2006.
- (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5382/06)

- (d) (i) Review by the Government of the working of the Hoogly Dock and Port Engineers Limited, Kolkata, for the year 2005-2006.
- (ii) Annual Report of the Hoogly Dock and Port

Engineers Limited, Kolkata, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5383/06)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Ship Design and Research Centre, Visakhapatnam, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 2005-2006.

(Placed in Library. See No. LT 5384/06)

- (10) (i) A copy of the Annual Accounts (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2005-2006, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Seamen's Provident Fund Organisation, Mumbai, for the year 2005-2006.

(Placed in Library. See No. LT 5385/06)

- (11) (i) A copy of the Annual Accounts (Hindi and English versions) of the Inland Waterways Authority of India, Noida, for the year 2005-2006, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Noida, for the year 2005-2006.

(Placed in Library. See No. LT 5386/06)

THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Yuva Kendra Sangathan, New Delhi, for the year 2003-2004, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Yuva Kendra Sangathan, New Delhi, for the year 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in

laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 5387/06)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): I beg to lay on the Table –

(1) A each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-

- (i) The Indian Administrative Service (Cadre) Amendment Rules, 2006 published in Notification No. G.S.R. 502 (E) in Gazette of India dated 24th August, 2006.
- (ii) The Indian Police Service (Cadre) Amendment Rules, 2006 published in Notification No. G.S.R. 503 (E) in Gazette of India dated 24th August, 2006.
- (iii) The Indian Forests Service (Cadre) Amendment Rules, 2006 published in Notification No. G.S.R. 504 (E) in Gazette of India dated 24th August, 2006.
- (iv) The Indian Forest Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 2006 published in Notification No. G.S.R. 562 (E) in Gazette of India dated 15th September, 2006.
- (v) The Indian Forest Service (Pay) Sixth Amendment Rules, 2006 published in Notification No. G.S.R. 563 (E) in Gazette of India dated 15th September, 2006.
- (vi) The Indian Forest Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2006 published in Notification No. G.S.R. 564 (E) in Gazette of India dated 15th September, 2006.
- (vii) The Indian Forest Service (Pay) Fourth Amendment Rules, 2006 published in Notification No. G.S.R. 565 (E) in Gazette of India dated 15th September, 2006.
- (viii) The Indian Forest Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 2006 published in Notification No. G.S.R. 566 (E) in Gazette of India dated 15th September, 2006.
- (ix) The Indian Forest Service (Pay) Fifth Amendment Rules, 2006 published in Notification No. G.S.R. 567 (E) in Gazette of India dated

15th September, 2006.

- (x) The Indian Police Service (Pay) Second Amendment Rules, 2005 published in Notification No. G.S.R. 722 (E) in Gazette of India dated 23rd November, 2006.
- (xi) The Indian Forest Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 2006 published in Notification No. G.S.R. 724 (E) in Gazette of India dated 23rd November, 2006.
- (xii) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2006 published in Notification No. G.S.R. 706 (E) in Gazette of India dated 16th November, 2006.
- (xiii) The Indian Administrative Service (Pay) Amendment Rules, 2006 published in Notification No. G.S.R. 707 (E) in Gazette of India dated 16th November, 2006.

(Placed in Library. See No. LT 5388/06)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Public Administration, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5389/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Grih Kalyan Kendra, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5390/06)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Society, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Society, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5391/06)

(5) A copy of the Central Secretariat Service Section Officers' Grade/Stenographers' Grade "B" (Limited Departmental Competitive Examination) Amendment Regulations, 2005 (Hindi and English versions) published in Notification No. G.S.R. 248 in Gazette of India dated the 23rd July, 2006 issued under Regulation 2 of the Fourth Schedule to the Central Secretariat Service Rules, 1962.

(6) Statement (Hindi and English versions) showing reasons for the delay in laying the paper mentioned at (5) above.

(Placed in Library. See No. LT 5392/06)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Officers' Institute, New Delhi for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Officers' Institute, New Delhi for the year 2005-2006.

(Placed in Library. See No. LT 5393/06)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN): I beg to lay on the Table –

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2005-2006, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2005-2006.

(Placed in Library. See No. LT 5394/06)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Medical Sciences (India), New Delhi for the year 2005-2006.

(Placed in Library. See No. LT 5395/06)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Board of Examinations, New Delhi for the year 2005-2006.

(Placed in Library. See No. LT 5396/06)

(3) A copy each of the Annual Reports for the year 2005-2006 (Hindi and English versions) alongwith Audited Accounts in respect of the following centers :-

(i) Population Research Centre, Patna.

(Placed in Library. See No. LT 5397/06)

(ii) Population Research Centre, Bangalore.

(Placed in Library. See No. LT 5398/06)

(iii) Population Research Centre, Baroda.

(Placed in Library. See No. LT 5399/06)

(iv) Population Research Centre, Bhubaneshwar.

(Placed in Library. See No. LT 5400/06)

(v) Population Research Centre, Lucknow.

(Placed in Library. See No. LT 5401/06)

(vi) Population Research Centre, Delhi.

(Placed in Library. See No. LT 5402/06)

(vii) Population Research Centre, Udaipur.

(Placed in Library. See No. LT 5403/06)

(viii) Population Research Centre, Gandhigram.

(Placed in Library. See No. LT 5404/06)

(ix) Population Research Centre, Punjab University, Chandigarh.

(Placed in Library. See No. LT 5405/06)

(x) Population Research Centre, Guwahati.

(Placed in Library. See No. LT 5406/06)

(xi) Population Research Centre, Dharwad.

(Placed in Library. See No. LT 5407/06)

(xii) Population Research Centre, Vishakhapatnam.

(Placed in Library. See No. LT 5408/06)

(xiii) Population Research Centre, Centre for Research in Rural and Industrial Development, Chandigarh.

(Placed in Library. See No. LT 5409/06)

(xiv) Population Research Centre, Sagar.

(Placed in Library. See No. LT 5410/06)

(xv) Population Research Centre, Gokhale Institute of Politics and Economics, Pune.

(Placed in Library. See No. LT 5411/06)

(xvi) Population Research Centre, Shimla.

(Placed in Library. See No. LT 5412/06)

(xvii) Population Research Centre, Thiruvananthapuram.

(Placed in Library. See No. LT 5413/06)

(xviii) Population Research Centre, Srinagar.

(Placed in Library. See No. LT 5414/06)

(4) A copy each of the Review (Hindi and English versions) by the Government on the working of the above Centres for the year 2005-2006.

(Placed in Library. See No. LT 5415/06)

(5) A copy of the Drugs and Cosmetics (4th Amendment) Rules, 2006, (Hindi and English versions) published in Notification No. G.S.R. 579 (E) in Gazette of India dated the 20th September, 2006, under section 38 of the Drugs and Cosmetics Act, 1940.

(Placed in Library. See No. LT 5416/06)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha , Chennai, for the year 2005-2006.

(Placed in Library. See No. LT 5417/06)

- (7) A copy of the Prevention of Food Adulteration (9th Amendment), Rules 2006, (Hindi and English versions) published in Notification No. G.S.R. 679 (E) in Gazette of India dated the 31st October, 2006, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

(Placed in Library. See No. LT 5418/06)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Indian Medicine, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5419/06)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5420/06)

- (10) A copy of the Indian Medicine Central (Permission of Existing Medical Colleges) Regulations, 2006 (Hindi and English versions) published in Notification No. 28-13/2006 Ay. (1) in Gazette of India dated the 10th October, 2006, under sub-section (3) of section 36 of Indian Medicine Central Council Act, 1970.

(Placed in Library. See No. LT 5421/06)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5422/06)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the

Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5423/06)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Unani Medicine, Bangalore, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Unani Medicine, Bangalore, for the year 2005-2006.

(Placed in Library. See No. LT 5424/06)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Ayurveda Vidyapeeth(National Academy of Ayurveda), New Delhi, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Ayurveda Vidyapeeth (National Academy of Ayurveda), New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5425/06)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5426/06)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and

Research (SAMEER), Mumbai, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Society for Applied Microwave Electronics Engineering and Research(SAMEER),Mumbai, for the year 2005-2006.

(Placed in Library. See No. LT 5427/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the DOEACC Society, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the DOEACC Society, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5428/06)

(4) A copy of the Indian Telegraph (Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 713 (E) in Gazette of India dated the 17th November, 2006 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885.

(Placed in Library. See No. LT 5429/06)

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(5)

- (a) (i) Review by the Government of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2005-2006.

- (ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5430/06)

- (b) (i) Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5431/06)

(6) A copy of the Quality of Service of Broadband Service Regulations 2006(11 of 2006) (Hindi and English versions) published in Notification No. 304-6/2004.Qos. in Gazette of India dated the 10th October, 2006, under section 37 of the Telecom Regulatory Authority of India Act, 1997.

(Placed in Library. See No. LT 5432/06)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Software Technology Parks of India, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Software Technology Parks of India, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5433/06)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the ERNET India, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ERNET India, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5434/06)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Advanced Computing (C-DAC), New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Advanced Computing (C-DAC), New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5435/06)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table –

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

- (i) S.O. 1700 (E) published in Gazette of India dated the 5th October, 2006 regarding rate of fee for services or benefits in relation to the use of four laned stretch of National Highway No. 8A, in the State of Gujarat.
- (ii) S.O. 1745 (E) published in Gazette of India dated the 11th October, 2006 regarding acquisition of land for building (widening four – laning etc.) , maintenance, management and operation of different stretches of National Highway No. 8A and 15, in the State of Gujarat.
- (iii) S.O. 1958 (E) published in Gazette of India dated the 14th November, 2006 authorizing Additional District Collector East to acquire land for building (widening four –laning etc.), maintenance, management and operation of National Highway No. 31A (Sevok-Gangtok Section), in the State of Sikkim.
- (iv) S.O. 1891 (E) published in Gazette of India dated the 2nd November, 2006, making certain amendments in the Notification No. S.O. 1096 (E) dated the 4th November, 2005.
- (v) S.O. 1852 (E) published in Gazette of India dated the 27th October, 2006, regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highways. No. 11 (Agra-Bharatpur section) in the State of Uttar Pradesh.
- (vi) S.O. 1318 (E) published in Gazette of India dated the 18th August, 2006, regarding acquisition of land for building (widening) of National Highways. No. 57 (Muzaffarpur-Purnea section) in the State of Bihar.
- (vii) S.O. 1255 (E) published in Gazette of India dated the 3rd August, 2006, regarding acquisition of land for building (widening) maintenance, management and operation of National Highways. No. 47 (Tamil Nadu- Kerala Border) including construction of bypasses in the State of Kerala.
- (viii) S.O. 1222 (E) published in Gazette of India dated the 29th July, 2006, regarding acquisition of land for building (widening) of National Highway Nos. 13, 17 and 48 in the State of Karnataka.

- (ix) S.O. 1267 (E) published in Gazette of India dated the 8th August, 2006, regarding acquisition of land for building (widening) of National Highway Nos. 13, 17 and 48 in the State of Karnataka.
- (x) S.O. 1279 (E) published in Gazette of India dated the 10th August, 2006, regarding acquisition of land for building (widening) of National Highway No. 7 (Bangalore-Hosur section) in the State of Karnataka.
- (xi) S.O. 1306 (E) published in Gazette of India dated the 14th August, 2006, regarding acquisition of land for building (widening) maintenance, management and operation of National Highway No. 7 (Hyderabad-Bangalore section) including constructions of bypasses in the State of Karnataka.
- (xii) S.O. 1211 (E) published in Gazette of India dated the 28th July, 2006, regarding acquisition of land for building (four-laning) maintenance, management and operation of National Highway No. 7 (Madurai-Kanniyakumari section) in the State of Tamil Nadu.
- (xiii) S.O. 1212 (E) published in Gazette of India dated the 28th July, 2006, making certain amendments in the Notification No.51 (E) dated the 13th January, 2005.
- (xiv) S.O. 1213 (E) published in Gazette of India dated the 28th July, 2006, regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 7 (Bangalore-Salem-Madurai section) in the State of Tamil Nadu.
- (xv) S.O. 1240 (E) published in Gazette of India dated the 2nd August, 2006, regarding acquisition of land for building (four-laning) of National Highway No. 45 (Chengalpattu-Tindivanam section) including strengthening of Tambaram-Chengalpattu section in the State of Tamil Nadu.
- (xvi) S.O. 1268 (E) published in Gazette of India dated the 8th August, 2006 regarding acquisition of land for building (four-laning) of National Highway No. 46 (Krishnagiri-Ranipet section) in the State of Tamil Nadu.
- (xvii) S.O. 1282 (E) published in Gazette of India dated the 10th August, 2006 regarding acquisition of land for building (widening/four-laning

etc.) maintenance management and operation of National Highway No. 7 (Krishnagiri-Toppur Ghat section) in the State of Tamil Nadu.

- (xviii) S.O. 1551 (E) and S.O. 1554 (E) published in Gazette of India dated the 15th September, 2006, regarding acquisition of land for building (widening) maintenance, management and operation of different stretches of National Highways. No. 47 (Tamil Nadu- Kerala Border) including construction of bypasses in the State of Kerala.
- (xix) S.O. 1944 (E) and S.O.1946 (E) published in Gazette of India dated the 13th November,2006, regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of different stretches of National Highways. No. 3 (Indore-Khalghat section) in the State of Madhya Pradesh.
- (xx) S.O. 1953 (E) published in Gazette of India dated the 14th November, 2006, regarding acquisition of land for building (widening) maintenance, management and operation of National Highways. No. 6 (Sambalpur- Raipur section) in the State of Chhattisgarh.
- (xxi) S.O. 1486 (E) published in Gazette of India dated the 13th September, 2006, making certain amendments in the Notification No. S.O. 696 (E) dated the 24th May, 2006.
- (xxii) S.O. 1555 (E) published in Gazette of India dated the 15th September, 2006 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 7 (Hyderabad-Bangalore section) in the State of Karnataka.
- (xxiii) S.O. 1808 (E) published in Gazette of India dated the 23rd October, 2006 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 4 (Belgaum-Maharashtra Border section) in the State of Karnataka.
- (xxiv) S.O. 2000 (E) published in Gazette of India dated the 22nd November, 2006 regarding acquisition of land for building (widening/six-laning etc.) maintenance, management and operation of National Highway No. 4 (Bangalore-Nelamanjala section) in the State of Karnataka.

- (xxv) S.O. 1971 (E) published in Gazette of India dated the 15th November, 2006 regarding acquisition of land for building (four-laning) maintenance, management and operation of National Highway No. 58 (Meerut –Muzaffarnagar section) in the State of Uttar Pradesh.
- (xxvi) S.O. 1948 (E) published in Gazette of India dated the 13th November, 2006 regarding acquisition of land for building (widening) maintenance, management and operation of National Highway No. 26, including construction of bypasses (Jhansi-Lalitpur section) in the State of Uttar Pradesh.
- (xxvii) S.O. 1553 (E) published in Gazette of India dated the 15th September, 2006 regarding acquisition of land for building (widening) maintenance, management and operation of National Highway No. 47 (Tamil Nadu-Kerala Border to Thrissur section) in the State of Kerala.
- (xxviii) S.O. 1557 (E) published in Gazette of India dated the 15th September, 2006 regarding acquisition of land for building (four-laning) of different stretches of National Highway No. 46 (Krishnagiri-Ranipet section) in the State of Tamil Nadu.
- (xxix) S.O. 1581 (E) to S.O.1583 (E) published in Gazette of India dated the 22nd September, 2006 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of different stretches of National Highway No. 45 B in the State of Tamil Nadu.
- (xxx) S.O. 1590 (E) published in Gazette of India dated the 22nd September, 2006 regarding acquisition of land for building (widening/four laning and junction improvement/construction of free flow facilities), maintenance, management and operation of National No. 4 (Maduravoyal to Koyambedu Junction) in the State of Tamil Nadu.
- (xxxi) S.O. 1623 (E) published in Gazette of India dated the 28th September, 2006 authorising District Revenue Officer, Tiruchirappalli as the competent authority to acquire land for building (widening) and improvement of National Highway No. 67 in the State of Tamil Nadu.

- (xxxii) S.O. 1624 (E) published in Gazette of India dated the 28th September, 2006 authorising District Revenue Officer, Kulithlai as the competent authority to acquire land for building (widening) and improvement of National Highway No. 67 in the State of Tamil Nadu.
- (xxxiii) S.O. 1625 (E) published in Gazette of India dated the 28th September, 2006 authorising District Revenue Officer, Karur as the competent authority to acquire land for building (widening) and improvement of National Highway No. 67 in the State of Tamil Nadu.
- (xxxiv) S.O. 1651 (E) published in Gazette of India dated the 3rd October, 2006 regarding acquisition of land for building (four-laning) of National Highway No. 46 (Krishnagiri-Ranipet section) in the State of Tamil Nadu.
- (xxxv) S.O. 1652 (E) published in Gazette of India dated the 4th October, 2006 regarding acquisition of land for building (four-laning) maintenance management and operation of National Highway No. 6 (Nagpur–Dhule section) in the State of Maharashtra.
- (xxxvi) S.O. 1694 (E) published in Gazette of India dated the 4th October, 2006, making certain amendments in the Notification No. S.O. 715 (E) dated the 15th May, 2006.
- (xxxvii) S.O. 1850 (E) published in Gazette of India dated the 27th October, 2006 regarding acquisition of land for public purpose of widening of road from Maduravayal Bypass to Koyambedu Junction on National Highway No. 4 in the State of Tamil Nadu.
- (xxxviii) S.O. 1947 (E) published in Gazette of India dated the 13th November, 2006 regarding acquisition of land for building (widening) maintenance, management and operation of National Highway No. 75(Gwalior-Jhansi section), including of bypasses in the State of Uttar Pradesh.
- (xxxix) S.O. 2043 (E) published in Gazette of India dated the 29th November, 2006 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 76 (Chittorgarh-Kota section), in the State of Rajasthan.

- (xl) S.O. 1558 (E) published in Gazette of India dated the 15th September, 2006 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 7 (Hyderabad-Bangalore section), in the State of Andhra Pradesh.
- (xli) S.O. 1732 (E) published in Gazette of India dated the 9th October, 2006 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 7 (Hyderabad-Bangalore section), in the State of Andhra Pradesh.
- (xlii) S.O. 1793 (E) published in Gazette of India dated the 13th October, 2006 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 7 (Hyderabad-Bangalore section), in the State of Andhra Pradesh.
- (xliii) S.O. 1806 (E) published in Gazette of India dated the 20th October, 2006 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 9 (Nandigama-Ibrahimpattanam section), in the State of Andhra Pradesh.
- (xliv) S.O. 1952 (E) published in Gazette of India dated the 14th November, 2006 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 5A (Chandikhol-Paradip section), in the State of Orissa.
- (xlv) S.O. 1945 (E) published in Gazette of India dated the 13th November, 2006 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 200 (Duburi-Bhubana section), in the State of Orissa.
- (xlvi) S.O. 1500 (E) published in Gazette of India dated the 14th September, 2006, making certain amendments in the Notification No. S.O. 1118 (E) dated the 14th October, 2005.
- (xlvii) S.O. 1501 (E) published in Gazette of India dated the 14th September, 2006, regarding acquisition of land for building

(widening) of National Highways. No. 57 (Muzaffarpur-Purnea section) in the State of Bihar.

- (2) Six statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (vii to xvii) of (1) above.

(Placed in Library. See No. LT 5436/06)

- (3) A copy of the Central Motor Vehicles Regulation of Bus Service between Amritsar and Nankana Sahib) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 506 (E) in Gazette of India dated the 25th August, 2006 under sub-section (4) of section 212 of the Motor Vehicles Act, 1988, together with an explanatory memorandum.

(Placed in Library. See No. LT 5437/06)

- (4) A copy of the Notification No. S.O. 1872 (E) (Hindi and English versions) published in Gazette of India dated the 31st October, 2006, entrusting Dandi heritage route of National Highway No. 228 in the State of Gujarat to National Highways Authority of India, issued under section 11 of the National Highways Authority of India Act, 1988.

(Placed in Library. See No. LT 5438/06)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training of Highway Engineers, Noida, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for Training of Highway Engineers, Noida, for the year 2005-2006.

(Placed in Library. See No. LT 5439/06)

- (6) A copy of the National Highways Authority of India (the term of office and other conditions of Service of Members) Amendment Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 631 (E) in Gazette of India dated the 12th October, 2006 under section 37 of the National Highways Authority of India, Act 1988.

(Placed in Library. See No. LT 5440/06)

प्रधानमंत्री कार्यालय में राज्य मंत्री (श्री पृथ्वीराज चव्हाण) : अध्यक्ष महोदय, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर प्रस्तुत करता हूँ :-

(Placed in Library. See No. LT 5441-49/06)
